

active consideration of the Government of India and the State Governments.

(b) and (c). Do not arise.

Indian Institute of Oceanography

104. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether the scheme formulated by the Indian Institute of Oceanography to launch a vigorous search for oil in India's coastal seas has been implemented;

(b) if so, the progress made so far, and

(c) if not, the reasons therefor?

The Minister of Education (Dr. Triguna Sen): (a) Not yet, Sir.

(b) Does not arise.

(c) The scheme is pending implementation as a suitable research vessel required for this work is yet to be acquired by the National Institute of Oceanography.

Appointment of Vice-Chancellors of Universities

105. Shri D. C. Sharma: Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 482 on the 17th August, 1966 and state:

(a) the efforts made to evolve an all-India policy regarding the appointments of the Vice-Chancellors of the Universities in consultation with the University Grants Commission; and

(b) the results achieved so far?

The Minister of Education (Dr. Triguna Sen): (a) and (b). The reactions of the State Governments on the recommendations of the Model Act Committee for Universities are still awaited. The Education Commission in its report has also made recommendation on the appointment of

Vice-Chancellors. These, along with other recommendations of the Commission, are proposed to be discussed in a meeting of the State Education Ministers in April, 1967.

Administrative Reforms Commission

106. Shri N. C. Chatterjee:
Shri D. C. Sharma:
Shri S. C. Samanta:
Shri F. K. Ghosh:
Shri S. Supakar:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is proposed to reconstitute the Administrative Reforms Commission in view of the fact that some of its members, who were Members of Parliament have lost in the elections; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No. Sir.

(b) Does not arise.

Anti-National Activities of Naga and Mizo Hostiles

107. Shri Prakash Vir Shastri:
Shri D. C. Sharma:
Shri C. C. Desai:
Shri Hem Barua:
Shri B. N. Shastri:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have taken any concrete steps against the hostile Nagas and Mizos who have been carrying on anti-national activities in the recent past; and

(b) if so, the broad outlines of the measures taken to check their hostile activities and the results achieved thereby?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.